

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/93(KB)2018
IA(I.B.C)/781(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	BENGAL POLYPET VS PINCON SPIRIT LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Arun Kumar Gupta, CA] For the Liquidator

ORDER

1. Ld. Authorized Representative for the Liquidator present.
2. **IA(I.B.C)/781(KB)2024**
 - a. This IA has been filed by the Liquidator for taking on record 19th Progress Report which is at Page No. 15 onwards. This IA is accompanied by an Affidavit of Liquidator which is at Pages 30 and 31.
 - b. The 19th Progress Report is taken on record and this IA is accordingly **allowed** and **disposed of**
3. Post the matter on **10/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**